

COURT - I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 83 OF 2017 &
IA NOS. 704 & 705 OF 2016

Dated: 5th April, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

U.P. Ceramics and Potteries Ltd. ...Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for Appellant(s) : Mr. Sanyat Lodha

Counsel for the Respondent(s) : Mr. R. K. Mehta
Ms. Himanshi Andley for R.1

ORDER

Issue notice. Mr. R.K. Mehta takes notice on behalf of Respondent No.1. Notice be issued to the other Respondents returnable on 09.05.2017. Dasti, in addition, is permitted.

List the matter on **09.05.2017**.

(I. J. Kapoor)
Technical Member
Ts/kt

(Justice Ranjana P. Desai)
Chairperson